

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 06th October, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 99/2017(THC)(CZ) (P.B.No.384/2017)	Pathranand Vs State of M.P. & 5 Ors.	Mr. Pradeep Mishra, Adv. Mr. Daleep Dhyani, Adv.	

Note : As per request made by Shri Vivek Choudhary, Counsel for Applicant, the case *No.99/2017 (Pathranand Vs State of MP & 5 Ors.)* has been fixed on **23.10.2017** before the Hon'ble Bench.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in